

seats, internal structure, aircraft gallery for reduction in the weight of the aircraft and economy in consumption of fuel;

(b) what steps Government propose to take to reduce the weight as also the cost of fuel in our aircraft; and

(c) the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Permission to Foreign Companies Operating in India to Raise Additional Share Capital**

10298 SHRI G. Y. KRISHNAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some foreign companies operating in India have sought Government's permission to raise additional share capital by expanding into non-core sectors; and

(b) if so, the names of such companies?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). No foreign company operating in India was granted permission by the Controller of Capital Issues during the year 1980-81 to raise additional share capital for expansion into non-core sector.

**नागालैंड में पाये गये तांबे के निक्षेप**

10299. श्री रामदत्तार शास्त्री : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागालैंड में तांबे के निक्षेपों का पता लगा है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ग) सरकार द्वारा यहाँ खनन कार्य कब तक शुरू किये जाने की संभावना है?

**बाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणव मुखर्जी) :** (क) से (ग). नागालैंड की ओपिओलाइट पट्टी में अनेक स्थानों पर बेसिक तथा अल्ट्रा बेसिक चट्टानों में तांबा सल्फाइड (कुछ स्थानों पर निकिल लाह) पाया गया है। अभी तक आर्थिक महत्व के कोई भंडार नहीं पाये गये हैं। नागालैंड के भूतत्व और खनन निदेशालय ने जिन क्षेत्रों में खोज शुरू कर दी है जहाँ भारतीय भूवैज्ञानिक सर्वेक्षण ने सल्फाइड होने की सूचना दी है। व्यापक अध्ययन के बाद ही इस खनिजीकरण के विस्तार और खनन बत्ता के बारे में पता चल सकेगा।

**Cases of Violation of FERA by Multi-national Drug Firms**

10300. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state:

(a) whether some cases have been brought to the notice of the Government of the multinational drug firms which have violated the provisions of the Foreign Exchange Regulation Act during last two years; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Information is being collected and will be laid on the Table of the House.

**Permission for Manufacture of Black Plate from Tin Bars by Tin Plate India Limited.**

10301. DR. A. U. AZMI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Tin Plate India Limited has closed down their unit for the production of tin plate by not tipped method and has